

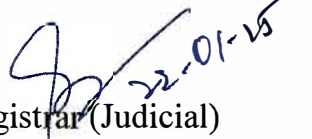
HIGH COURT OF ORISSA: CUTTACK

Tender Notice No. OHC-COMP-EGOV-0008-2022-1736; Dated:22.01.2025

Tender for Collection of Waste Batteries from the High Court of Orissa, Cuttack

1. High Court of Orissa invites price quotations from the following 04 Actual Users (Re-processor/ Re-cycler) of Batteries having authorization from State Pollution Board, Odisha
 - a. J S Pigments Private Limited, West Bengal
 - b. Bhanu Metal Industries, West Bengal
 - c. Power Pack Industries, Chhattisgarh
 - d. Dolphin Enterprises, West Bengalto collect **80 numbers of Waste Batteries (details at Annexure-1)** from its premises in accordance with applicable rule/guidelines.
2. Bidders are required to submit documentary proof of
 - a. Authorization as per Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016;
 - b. Registration in EPR (Extended Producer Responsibility) Portal for Battery Waste Management developed by CPCB, Delhi;
3. The following documents may be submitted by registered post addressed to the Registrar (Judicial), High Court of Orissa, Cuttack.
 - a. Authentic copy of authorization document to collect used and/or waste batteries;
 - b. Expression of Interest as per **Annexure-2**;
 - c. Documents showing similar work, if any, done in the past;
 - d. Undertaking to abide by the terms and conditions of the tender notice as per **Annexure-3**;
 - e. Undertaking to collect and deal with Waste Batteries in strict accordance with applicable rules and guidelines as per **Annexure-4**;
 - f. Details as per **Annexure-5**;**no price quotations should be submitted at this stage.**
4. Important Dates/Time:
 - a. Start Date: **22.01.2025**
 - b. Last Date: **06.02.2025 at 05.00 P.M**
5. The bid documents received after last date and time of submission shall not be considered.
6. Only those bidders who shall submit valid authorization as per of Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 and have registered in EPR (Extended Producer Responsibility) Portal for Battery Waste Management developed by CPCB, Delhi, shall be considered eligible for participation.
7. The High Court of Orissa may call for any document at any stage from any of the bidders to ensure proper and fair bidding.

8. Those bidders who are found eligible shall be intimated to submit in person/ authorized representative(s)/ registered post their price bid in sealed cover on the date and time to be fixed in this regard.
9. The sealed cover of all eligible bidders containing price bid shall be opened in presence of the bidders.
10. The highest bidder shall be awarded with the work of collecting the Waste Batteries on such terms and condition as may be fixed in this regard by the Court.
11. High Court of Orissa reserves the rights to award the work order of collecting the Waste Batteries to such other bidder as it deems proper in case the 1st highest bidder fails to collect the Waste Batteries in accordance with the work order.
12. High Court of Orissa reserves the right to make any enquiry to examine the correctness of the statement made by the bidders.
13. The authorization document submitted by every bidder must show the validity period of such authorization.
14. The price bid must clearly state the types of Waste Batteries for which the bid has been submitted. Only consolidated price bids should be submitted.
15. All communications should be addressed to the Registrar (Judicial), High Court of Orissa, Cuttack, 753002.
16. Queries may be sent to the Central Project Coordinator, High Court of Orissa, Cuttack at e-mail ID- cpc-ori@aij.gov.in
17. All disputes arising out of this tender shall be subject to jurisdiction of Courts at Cuttack.
18. Any suppression or misrepresentation of facts by any bidder shall make the bidder liable for action according to law.


Registrar (Judicial)
High Court of Orissa, Cuttack

Memo No. OHC-COMP-EGOV-0008-2022-1737(6); Dated:22.01.2025

Copy forwarded to:

1. Publish in the High Court of Orissa Notice Board for kind information.
2. Publish in the High Court of Orissa Website for kind information.
3. J S Pigments Private Limited, West Bengal for kind information.
4. Bhanu Metal Industries, West Bengal for kind information.
5. Power Pack Industries, Chhattisgarh for kind information.
6. Dolphin Enterprises, West Bengal for kind information.


Central Project Coordinator

LIST OF WASTE UPS BATTERIES

Sl. No.	Item Description			Count
	Make	Model	Specification	
1	AMARON (QUANTA)	SMFVRLA	12V 7Ah	1
2	APC	OM-818693	12V 7Ah	1
3	CSB	GP1272F2	12V 7Ah	1
4	EXIDE	CS7-12	12V 7Ah	3
5	EXIDE	CSP7-12	12V 7Ah	7
6	LAPCARE	LAPON-072	12V 7.2Ah	1
7	LEOCH	DJW12-7.0	12V 7Ah	12
8	LEOCH	LP12-7.2	12V 7.2Ah	5
9	LUMINOUS	LIM12V 7.5AH	12V 7.5Ah	1
10	MHB	MS7-12	12V 7Ah	44
11	RITAR	RT-1270	12V 7Ah	3
12	TRIUMPH	TP7	12V 7Ah	1
TOTAL				80

Expression of Interest

(To be submitted on the Letter head of the responding organization)

Date: -

To

The Registrar (Judicial),
High Court of Orissa,
Cuttack

Sub: Expression of interest for Tender for Collection of Waste Batteries from the High Court of Orissa, Cuttack.

Sir,

I, the undersigned, offer to participate in the **Tender for Collection of Waste Batteries from the High Court of Orissa, Cuttack** in accordance with your Tender Notice No. OHC-COMP-EGOV-0008-2022-_____ dated ____.12.2024. We are hereby submitting our bid which includes our authorizations to collect/ refurbish/ recycle/ the used/ waste batteries.

I, hereby declare that all the information and statements provided in the bid are true and correct and I accept that any misinterpretation contained in it may lead to our disqualification from the tender.

Yours faithfully,

Signature and Seal of the
Proprietor/ Director/ Authorized signatory

Name and Designation

Date: -

Place: -

Encl:-

1. Authorization as per Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016;
2. Registration in EPR (Extended Producer Responsibility) Portal for Battery Waste Management developed by CPCB, Delhi;
3. Authorization of State Pollution Control Board, Odisha for collection/ refurbishment/ recycling of used and/or waste batteries;
4. Documents showing similar work, if any, done in the past;
5. Undertaking to abide by the terms and conditions of the tender notice as per **Annexure-3**;
6. Undertaking to collect and deal with Waste Batteries in strict accordance with applicable rules and guidelines as per **Annexure-4**;
7. Details as per **Annexure-5**.

Acceptance of Terms & Conditions Contained in the Tender Documents

(To be submitted on the Letter head of the responding organization)

Date: -

To

The Registrar (Judicial),
High Court of Orissa,
Cuttack

Sub: Acceptance of all the terms and conditions of the Tender for Collection of Waste Batteries from the High Court of Orissa, Cuttack.

Sir,

I, Shri/ Smt. _____ Son/ Daughter/ Wife of _____ Proprietor/ Director/ Authorized signatory of _____ (name of the organization) have carefully gone through the Terms & Conditions contained in the Tender Notice No. OHC-COMP-EGOV-0008-2022-_____ dated _____.12.2024 regarding Tender for Collection of Waste Batteries from the High Court of Orissa, Cuttack.

I declare that all the provisions of this Tender Document are acceptable to us. I further certify that I am an authorized signatory of my company and am, therefore, competent to make this declaration.

Yours faithfully,

Signature and Seal of the
Proprietor/ Director/ Authorized signatory
Name and Designation

Date: -

Place: -

Undertaking

(To be submitted on the Letter head of the responding organization)

Date: -

I, hereby undertake to, collect and deal with the Waste batteries from your premises in strict accordance with the applicable rules and guidelines of **State Pollution Control Board, Odisha** under Department of Forest, Environment & Climate Change Government of Odisha and **Central Pollution Control Board, Delhi**, under Ministry of Environment, Forest and Climate Change, Government of India.

Yours Sincerely,

Signature and Seal of the
Proprietor/ Director/ Authorized signatory

Date: -

Place: -

GENERAL DETAILS OF THE ORGANIZATION

1	Registered Name of the Firm/ Company:		
2	Address of the Registered Office of the Firm/ Company:		
3	Phone:		E-Mail:
Contact Details of the Person authorized to make communication with Orissa High Court			
4	a	Name:	
	b	Designation:	
	c	Phone/ Mobile No.:	
	d	E-Mail:	
Please fill up each field mentioned below with required information along with the page nos. of the respective supporting documents.			
5	Type of Company (PSU/ Pub. Ltd./ Pvt. Ltd./ OEM/ Authorized Business Partner):		
6	Company / Firm Registration No. & Date of Registration:		
7	Year of establishment as in Registration Certificate:		
8	GST registration:		
9	Copy of GST Registration (Enclose Copy):		Page no(s).
10	Authorization as per Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016:		Page no(s).
11	Registration in EPR (Extended Producer Responsibility) Portal for Battery Waste Management developed by CPCB, Delhi:		Page no(s).
12	Authorization of State Pollution Control Board, Odisha for collection/ refurbishment/ recycling of used and/ or waste batteries:		Page no(s).
13	Expression of Interest as per Annexure-2 :		Page no(s).
14	Undertaking to abide by the terms and conditions of the tender notice as per Annexure-3 :		Page no(s).
15	Undertaking to collect and deal with Waste Batteries in strict accordance with applicable rules and guidelines as per Annexure-4 :		Page no(s).